

**GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT**

Notification:

Jammu, the 6th of August, 2020

S.O 248 .-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor of the Union Territory of Jammu and Kashmir is pleased to direct that the following rules shall be deemed to have been issued in terms of the above said provision with following modifications; namely:-

1. In these rules the reference of the words "permanent residents of the state" wherever occurring shall be deemed to have been substituted by the words 'domicile of the Union Territory of Jammu and Kashmir; namely:-
- i) The Jammu and Kashmir Forensic Science Laboratory (Subordinate) Service Recruitment Rules, 2009 ;
 - ii) The Jammu and Kashmir Forensic Science Laboratory(Gazetted) Service Recruitment Rules, 2014,
 - iii) The Jammu and Kashmir Forensic Science Laboratory(Gazetted) Service for UT of Jammu and Kashmir, 2019,
 - iv) The Jammu and Kashmir Forensic Science Laboratory (Subordinate/ Non-Gazetted) Service for UT of Jammu and Kashmir,2019
 - v) The Jammu and Kashmir Prison(Gazetted) Service Recruitment Rules, 1982.
 - vi) The Jammu and Kashmir Jails(Subordinate) Service Recruitment Rules, 1985.
 - vii) The Jammu and Kashmir Prisons(Gazetted) Service for the Union Territory of Jammu and Kashmir, 2019.
 - viii) The Jammu and Kashmir Prisons(Subordinate/Non-Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - ix) The Jammu and Kashmir Fire and Emergency (Gazetted) Service for the Union territory of Jammu and Kashmir, 2017.
 - x) The Jammu and Kashmir Fire and Emergency (Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - xi) The Jammu and Kashmir Fire and Emergency (Subordinate/Non-Gazetted) Service for the Union territory of Jammu and Kashmir,

2019.

- xii) The Jammu and Kashmir Sainik Welfare(Gazetted) Service Recruitment Rules, 2019.
 - xiii) The Jammu and Kashmir Sainik Welfare(Subordinate) Service Recruitment Rules, 2019.
 - xiv) The Jammu and Kashmir Sainik Welfare(Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - xv) The Jammu and Kashmir Sainik Welfare(Subordinate/NonGazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - xvi) The Jammu and Kashmir Defence Labour Procurement(Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - xvii) The Jammu and Kashmir Defence Labour Procurement (Subordinate/ Non-Gazetted) for the Union territory of Jammu and Kashmir, 2019.
 - xviii) The Jammu and Kashmir Defence Labour Procurement (Subordinate) Service Recruitment Rules, 2008.
 - xix) The Jammu and Kashmir Defence Labour Procurement (Gazetted) Service Recruitment Rules, 2011.
 - xx) The Jammu and Kashmir Police(Gazetted) Service Recruitment Rules, 2002.
 - xxi) The Jammu and Kashmir Police (Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
 - xxii) The Jammu and Kashmir Police (Non-Gazetted) Service for the Union territory of Jammu and Kashmir, 2019.
2. For the Word "Governor" appearing in rule 2(n) of the Jammu and Kashmir Sainik Welfare (Gazetted) Service Recruitment Rules, 2019 the words "Lieutenant Governor" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government

Dated: 06.08.2020

Home/SB/SW/26/2019

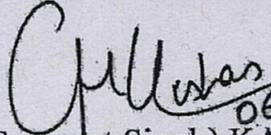
Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor.
3. Commissioner/Secretary to the Government, General Administration Department.

4. Divisional Commissioner, Kashmir/Jammu.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Director Information, Department of Information and Public Relations, J&K.
7. Director, Archives, Archaeology & Museums.
8. Director, Sainik Welfare, J&K.
9. General Manager, Government Ranbir Press for publication in the extraordinary issue of the Gazette.
10. Pvt. Secretary to the Chief Secretary, J&K.
11. Pvt. Secretary to the Principal Secretary to Government, Home Department.
12. I/c website, Home Department.
13. Government Order file (w2sc).

Copy also to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Pvt. Secretary to the Special Security Advisor, Ministry of Home Affairs, Government of India.


06-08-2020

(Gurpreet Singh) KAS
Deputy Secretary to the Government